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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA 371/2000
MA 2652/2000
OA 1723/99

New Delhi, this the 9th day November, 2000.

Hon'ble Mr. Justice V. Rajagopala Reddy, VC (J)
Hon'ble Sh. Govindan S. Tampi, Member (Admn)

Sh. Prem Pal Sharma

Applicant.

V E R S U S

Union of India & Ors.

Respondents.

O R D E R (By Circulation)

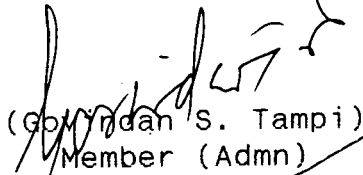
Shri Govindan S. Tampi,

We have carefully gone through this review application No. 371/2000 which seeks to recall and review the order passed by us on 1-9-2000 in OA No. 1723/99 filed by Sh. Prem Pal Sharma Vs. U.O.I. and Others.

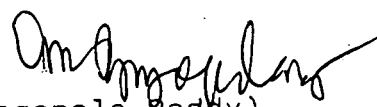
2. The decision was announced in the open Court after hearing fully the counsel for both the applicants and the respondents and perusing the documents produced. we had disposed the OA after examining the pleadings made with regard to filling up of the post of J.E. In the Machine Section, in the Printing Press of the Northern Railway, Shakurbasti. And the applicant was also shown as at Sl. No.1 in the list in the feeder cadre; when the post fell vacant on 31-5-99. As it was brought out that there would be one post of J.E. for promotion from Machine Section and Stereo Section, it was directed by us that persons of both the feeder cadres should be eligible for consideration for promotion and restricting it to only to those from the Stereo Section was incorrect.

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We had also directed that the selection proceedings should have been initiated long before the applicant retired from service on 30-06-2000 (wrongly shown as 20-06-2000). The order was correct on the basis of the facts and records placed before us. And, therefore, no error had taken place in the judgment. The review application now states that the Recruitment Rules could not be produced before the Bench during the hearing and the applicant was not the senior most in the feeder cadre. These are clearly after thought and cannot be accepted. The order, therefore, does not call for any review. Application along with MA is rejected in circulation.


(G. V. S. Tampi)
Member (Admn)

/vikas/


(V. Rajagopala Reddy)
Vice-Chairman (J)